The Principal District & Sessions Judge (HQs), Delhi.

From

The Registrar General, Delhi High Court, New Delhi.

Dated Delbithe

No. F.5(1)/2023/ Sub: Dire

Direct recruitment to the Delhi Higher Judicial Services - reg.

Sir,

With reference to letter No. 936/G-1/Gar/DHC/2023 dated 02.02.2023, on the subject cited above, it is informed that the following: newly appointed Officers of Delbi Higher Judicial Service have appeared before me and they have been administered the regulate Oath of allegiance to the Constitution of India.

1. Sh. Yadvender Singh

2. Sh. Manoj Kumar Sharma

Their Oath of allegiance to the Constitution of India, alongwith joining reports are enclosed herewith .

Yours faithful 16.2.33

(GIRISH KATHPALIA) Principal District & Sessions Judge (HQs), Delhis

Dated, Delhi the

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Encl. As above 14187 - 14212

Coff forwarded for information and necessary action to: The Officers in-charge, Administration-1,1,111, General Branch, Pool Car, Library, Computer Branch and Kee Site Committee(Hind)/English).

 The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi alongwith copy of joining report of the above mentioned Judicial Officers.

 The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officers.

A. The Officers concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarks, Sector-14, New Delhi for mandatory training.

5. The Administrative Civil Judge, Central District, THC, Delhi.

6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.

 The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarks and Rouse Avenue Courts, Delhi/New Delhi.

> Principal District & Sessions Judge (HQs), Dalbi

3) (MHEC